

7. M.C. Primary School, Kanjhawala	01
8. Ram Roop Health Centre, Kanjhawala	01
9. PHC, Fatehpur, Beri	01
10. Office of SC (Auto)	25
11. Hackney Carriage	01
12. Office of AE (Auto)/Shahdra	01
13. Veterinary Office	01
14. H.M.P.-II	01
15. Compost Plant	01
16. General Branch (South Zone)	01
17. I.D. Hospital	01
18. SMS (South Zone)	01
19. R.B.T.B. Hospital	01
20. ADC (Shahdra-North)	01
21. Hindu Rao Hospital	01

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Cases of Verification of Character and Antecedents Pending with Delhi Police

343. SHRI R.L.P. VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether in the Government departments, jobs are provided only after completing the formalities of Character and antecedents verifications;

(b) whether a number of such verification cases are long pending with the concerned Police Authorities of Delhi;

(c) the number of cases for verification of character and antecedents received during the last three months by the Delhi Police and the number out of them pending till date;

(d) the time limit prescribed by the Government to send such verification reports to the concerned departments; and

(e) the special steps taken to expeditiously dispose of the pending cases within a time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-

ISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) No, Sir.

(c) During the last three months from 1.11.1990 to 31.1.1991, 7440 cases were received by Delhi Police. Of these only 275 cases received during the month of January, 1991 are pending.

(d) Six weeks.

(e) The Delhi Police have reported that the reports regarding verification of character and antecedents are sent within time limit. In order to ensure that this time frame is adhered to, the pendency of such references is reviewed weekly.

Status paper on Public Sector/Industrial Policy

344. DR. Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Status Paper on Public Sector Undertakings, Industrial Policy and Procedures is under preparation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). The latest data on the performance of Central Public Sector Enterprises will be available in the Public Enterprises Survey for 1989-90 which is being laid on the Table of the House in the current Budget Session. The new industrial policy is under formulation.

Inquiry Into Bofors Gun Deal

345. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI MANDHATA SINGH:
SHRI GULAB CHAND
KATARIA:
PROF. VIJAY KUMAR
MALHOTRA:

Will the PRIME MINISTER be pleased to state:

(a) whether a CBI team returned on January 28, 1991 after visiting Sweden, U.K. and Switzerland in connection with the probe to unravel the kickback mystery in the Rs. 1450 crores Bofors gun deal;

(b) whether they have submitted their report;

(c) if so, the latest position of the Bofors case; and

(d) by what time the Government is likely to come out with its findings?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Yes, Sir.

(b) The officers have briefed the Director, CBI.

(c) and (d). The investigations are in progress. It will not be possible to indicate the time by which the findings of the CBI will be available, as legal processes are afoot in several countries and a very large volume of documents have to be gone into.

[*Translation*]

Recruitment of Hindi Officers in C.S.I.R.

346. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be